

NOTIFICATION No. 185 / 2012

The District Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i> <i>Thiru / Tmt / Selvi</i>	<i>Transferred and posted as</i> <i>(2)</i>
1	E.M.K.S.Siddharthar, XII Additional Judge (CBI Cases), City Civil Court, Chennai.	XI Additional Judge (CBI Cases relating to Banks and Financial Institutions), City Civil Court, Chennai, in the existing vacancy.
2	R.Killivalavan, I Additional District Judge, Villupuram at Tindivanam.	XII Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru E.M.K.S.Siddharthar.
3	H.Joseph David, V Additional District Judge, Coimbatore.	II Additional District Judge (CBI Cases), Coimbatore, in the existing vacancy.
4	G.Palaniappan, District Judge, functioning on deputation as Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.	on repatriation to Tamil Nadu State Judicial Service, is posted as II Additional District Judge (CBI Cases), Madurai, in the existing vacancy.
5	W.Sathasivam, I Additional District Judge (PCR), Tiruchirappalli.	Principal District Judge, Ramanathapuram, in the existing vacancy.
6	P.Murugan, Special Judge, Special Court under the TNPID (in Financial Establishments) Act, 1997, Madurai.	III Additional District Judge, Vellore at Tirupathur vice Thiru.M.Prakasan transferred.
7	M.Prakasan, III Additional District Judge, Vellore at Tirupathur.	Special Judge, Special Court under the TNPID (in Financial Establishments) Act, 1997, Madurai vice Thiru P.Murugan.
8	R.Ravindra Bose, XV Additional Judge, City Civil Court, Chennai.	Additional District Judge, Krishnagiri in the existing vacancy.